

\ITEM NO.1A
(For Jt.)

COURT NO.8

SECTION IX

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3526 OF 2007

RELIANCE ENERGY LIMITED & ANR.

Appellant (s)

VERSUS

MAHARASHTRA STATE ROAD DEVT.CORP.LD.&ORS

Respondent(s)

Date: 11/09/2007 This Appeal was called on for judgment today.

For Appellant(s) Mr. K.K.Venugopal, Sr. Adv.
Mr. Syed Naqvi, Adv.
Ms. Smieetaa Inna, Adv.
Mr. Rajesh Kumar, Adv.

For Respondent(s)
Mr. A.S. Bhasme, Adv.

Hon'ble Mr. Justice S.H.Kapadia pronounced the
judgment of the Bench comprising Hon'ble Dr. Justice
Arijit Pasayat and His Lordship.

The Appeal is allowed with no order as to costs.

[SUMAN WADHWA]
COURT MASTER

[MADHU SAXENA]
COURT MASTER

Signed Reportable judgment is placed on the file.